

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2018 &
IA NO. 984 OF 2017**

Dated: 2nd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Photon Suryakiran Pvt Ltd.

...Appellant(s)

Vs.

**Gulbarga Electricity Supply Company Ltd &
Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukerhjee
Ms. Shikha Tandon
Mr. Robin Grover Ms. Pallavi Singh Rao

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj
Mr. Tarang Agarwal for R-1

ORDER

Heard learned counsel for the Appellant for some time today.

List the matter for further hearing on **18.07.2019**. Interim order, if any, shall be continued till the next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt